

©
കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ഒക്ടോബർ 24 24th October 2017	നമ്പർ } No. } 42
		1193 തുലാം 8 8th Thulam 1193	
		1939 കാർത്തികം 2 2nd Karthika 1939	

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreeja Kumari.L, Panathalangadi House, Uliyil P. O., Avilad, Mattannur, Iritty Taluk, Kannur District, Pin-670 702, holder of S.S.L.C. No. K 456621 with Register No. 461139 of March 1998, also known as Sreeja Kumari in the Election Identity Card No. HFJ1573690 dated 20-4-2001 issued by the Electoral Registration Officer, Nemom LA Constituency, and as Ameerah in the Aadhaar No. 7101 0989 8010 issued from Unique Identification Authority of India, Marriage Certificate No. 11340/2016 dated 5-12-2016 with Registration No. 391/2016, date of Registration 5-12-2016 issued by the Registrar of Births, Deaths & Marriages (Common), Iritty Municipality is one and the same person. I have embraced Islam Religion from Hindu-Nadar Community as per Discharge Certificate No. 90/16, date of Discharge 14-2-2016 issued from Maunathul Islam Association, Ponnani with a new name Ameerah. Hereafter I will be a member of Islam Religion and have changed my name as Ameerah Noushad on consequent to my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Mattannur,
17-8-2017.

SREEJA KUMARI.L

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreekanth.T, Kaden Meethale Pulukkool Veedu, Nalappadam, Ajanur P. O., Hosdurg Taluk, Kasaragod District, Pin-671 531, holder of S.S.L.C. D No. 220576 with Register No. 302885 of March 2004, Higher Secondary Examination Certificate No. HSE 199283 with Register No. 2334528 of March 2006, dated 22-5-2006 issued from Board of Higher Secondary Examination, Govt. of Kerala, Bachelor of Commerce Certificate No. 018346 with Register No. 43654 of March 2009, dated 5th February 2010 issued by the Vice-Chancellor, Kannur University, Master of Commerce Certificate No. 0041178 with Register No. A9PCOM1212 of March 2011, dated 3-1-2012 issued by the Vice-Chancellor, Kannur University, Aadhaar No. 8142 7031 2452 issued from Unique Identification Authority of India, Election Identity Card No. CSC2247112 dated 22-10-2015 issued by the Electoral Registration Officer, Kanhangad Assembly Constituency, PAN Card No. EDIPS2974G issued from Income Tax Department, Govt. of India, Driving Licence No. 60/4800/2012 dated 30-10-2012, issued by the Asst. LA Kanhangad, Marriage Certificate No. 950/2017 dated 22-2-2017 with Registration No. 113/2017, date of Registration 22-2-2017 issued by the Local Registrar, Kanhangad Municipality, also known as Sreekanth Thekkumbadu in the Passport No. J8769187 issued on 2-9-2011 by the Assistant, Passport Office Kozhikode, is one and the same person. Hereafter I have changed my name as Sreekanth Narayanan.

This change will come into effect in all records related to me.

Nalappadam,
13-9-2017.

SREEKANTH.T

കോട്ടയം അഡീഷണൽ ജില്ലാ കോടതി II മുൻപാകെ

G & W (OP) No. 91 of 2017

(In the matter of appointment of Guardian for the property of minor Aby Kuttichen aged 14 years residing at Malayil House, Kanjiramattom P. O., Chengalam East Village)

ഹർജിക്കാരി :- ജോളി കുട്ടിയച്ചൻ w/o. M. D. കുട്ടിയച്ചൻ, മലയിൽ വീട്, കാഞ്ഞിരമറ്റം പി. ഒ., ചെങ്ങളം ഈസ്റ്റ് വില്ലേജ്, ആനിക്കാട് വടക്കുംഭാഗം കര, കോട്ടയം താലൂക്ക്.

എതിർ കക്ഷികൾ :- 1. സെബി കുട്ടിയച്ചൻ s/o M. D. കുട്ടിയച്ചൻ, മലയിൽ വീട്, കാഞ്ഞിരമറ്റം പി. ഒ., ചെങ്ങളം ഈസ്റ്റ് വില്ലേജ്, ആനിക്കാട് വടക്കുംഭാഗം കര, കോട്ടയം താലൂക്ക്.

2. ജോയി s/o ദേവസ്യ, മൈലാടൂർ, മലയിൽ വീട്, അളനാടുകര, ഭരണങ്ങാനം വില്ലേജ്, മീനച്ചിൽ താലൂക്ക്.

3. അമ്മിണി w/o ഉലഹന്നാൻ, ഇല്ലിക്കൽ വീട്, വാക്കാട്ടു പി. ഒ., കാട്ടാമ്പാക്ക് കര, ഞീഴൂർ വില്ലേജ്, വൈക്കം താലൂക്ക്.

മേൽ നമ്പരിൽ ഹർജിക്കാരി സകലമാനപേരെയും തെര്യപ്പെടുത്തുന്നത്

മേൽ നമ്പരിൽ ഹർജിക്കാരിയുടെ ഇളയ മകൻ മേൽപ്പറഞ്ഞ 14 വയസുള്ള എബി കുട്ടിയച്ചൻ എന്ന മൈനറിന് ഹർജിപട്ടിക വസ്തുക്കളിൽ ഹർജിക്കാരിയോടും സഹോദരനായ 1-ാം എതിർകക്ഷിയോടുംമാപ്പം ടിയാന്മാരുടെ പിതാവ് എം.ഡി. കുട്ടിയച്ചൻ 9-1-2017-ൽ മരിച്ചതിനുശേഷം കുട്ടവകാശം സിദ്ധിച്ചിട്ടുള്ളതനുസരിച്ച് പട്ടിക വസ്തുക്കൾ ടിയാന്മാരുടെ കുട്ടവകാശ കൈവശത്തിലുള്ളതാകയാൽ ടി മൈനറിന്റെ സ്വത്തുക്കളുടെ ഗാർഡിയനായി ഹർജിക്കാരിയെ നിയമിക്കണമെന്നും മൈനറിനുവേണ്ടി ഹർജിപട്ടിക 4-ാം നമ്പർ വസ്തു വിൽക്കാൻ അനുവദിക്കണമെന്നും മറ്റും നിവർത്തികൾ ചോദിച്ചുകൊണ്ട് ഹർജിക്കാരി ബോധിപ്പിച്ചിട്ടുള്ള മേൽ നമ്പർ ഹർജി സംഗതിയിൽ എതിർകക്ഷികൾക്കോ പൊതു ജനങ്ങളിൽപ്പെട്ട മറ്റാർക്കെങ്കിലുമോ എന്തെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ടി ഹർജിയുടെ അടുത്ത വിചാരണ തീയതിയായ 2017-ാമാണ്ട് നവംബർ മാസം 6-ാം തീയതി 11 a.m.-ന് ഈ കോടതിയിൽ നേരിട്ടോ നിയമാനുസരണം ചുമതലപ്പെടുത്തിയ ആൾ മുഖാന്തിരമോ ഹാജരായി ബോധിപ്പിച്ചുകൊള്ളേണ്ടതും അല്ലാത്തപക്ഷം ടി ഹർജി സംഗതിയിൽ ആർക്കും ആക്ഷേപമില്ലെന്ന് കണ്ട് ഹർജി അനുവദിച്ച് ഉത്തരവാകുന്നതാണെന്നുള്ള വിവരം ഇതിനാൽ സകലമാനപേരെയും തെര്യപ്പെടുത്തിക്കൊള്ളുന്നു.

ഉത്തരവിൻ പ്രകാരം,

പി. വി. ജോസഫ്,
ഹർജിക്കാരി ഭാഗം അഡ്വക്കേറ്റ്.

**Before the Hon'ble Munsiff's Court,
Muvattupuzha**

O. P. (Succ) 4/2017

Petitioners:

1. J.Vilasiniamma, W/o P. K. Sivasankaran Nair, aged 67 years, Chelattuputhenpurayil House, Cheruvattoor Kara, Eramalloor Village, Kothamangalam Taluk, Ernakulam District.
2. C. S. Priya D/o P. K. Sivasankaran Nair, aged 42 years, Chelattuputhenpurayil House, Cheruvattoor Kara, Eramalloor Village, Kothamangalam Taluk, Ernakulam District.
3. C. S. Preetha D/o P. K. Sivasankaran Nair, aged 39 years, Chelattuputhenpurayil House, Cheruvattoor Kara, Eramalloor Village, Kothamangalam Taluk, Ernakulam District.

Respondent—Nil

Please take notice that the above named petitioners have filed the above number case for issuing a Succession Certificate to the petitioners for inheriting and succeeding to the amount covered under fixed deposit receipt No. SW/217736/24/2001 of Catholic Syrian Bank, Muvattupuzha Branch in the name of deceased P. K. Sivasankaran Nair husband of the 1st petitioner and father of 2nd and 3rd petitioners. The above case is posted to 14-11-2017 at 11 a. m. before the Munsiff's Court, Muvattupuzha. If anybody have any contentions to raise in the above petition they are directed to appear in person or pleader before the Munsiff's Court Muvattupuzha on 14-11-2017 at 11 a. m.

Thodupuzha,
17-8-2017.

ADV. C. K. VIDYASAGAR,
Counsel for the Plaintiff.

**INSURANCE MEDICAL SERVICES
DEPARTMENT**

NOTIFICATION

No. E6-12139/2017/DIMS.

5th October 2017.

The following is the Select List of Junior Superintendent for the year 2017, for promotion to the post of Senior Superintendent/Lay Secretary & Treasurer in the Insurance Medical Services Department as approved by the Government on recommendation of the DPC(Lower) held on 16-9-2017.

Select List 2017

1. Sri Mohammed Kutty, A.

Directorate of
Insurance Medical Services,
Thiruvananthapuram-14.

DR. AJITA NAIR, R.,
*Director of Insurance
Medical Services.*

PRINTING DEPARTMENT

ദർഘാസ് പരസ്യം

നമ്പർ 38/2017-18.

2017 ഒക്ടോബർ 12.

അച്ചടി വകുപ്പിൽ 2018-ലേക്കുള്ള ദിനസ്മരണകളിൽ (20000 എണ്ണം) വൈറോ ബൈന്റിംഗ് ചെയ്യുന്നതിനായി യോഗ്യതയുള്ളവരിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. കൂടുതൽ വിവരങ്ങൾക്കായി കേരള ഗവ. ഇ-പ്രൊക്യൂർമെന്റ് വെബ് പോർട്ടൽ പരിശോധിക്കേണ്ടതാണ്.

ടെണ്ടർ തുക—` 1,000 + 18% ജി. എസ്. ടി. 180
റൗണ്ടുട്ട് ടു ` 200 = ` 1,200

നിരതദ്രവ്യം (ആകെ തുകയുടെ 1%)—` 5,000.

അപേക്ഷിക്കേണ്ട അവസാന തീയതി—28-10-2017, 6 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—
1-11-2017, 11 മണി.

പണി പൂർത്തിയാക്കേണ്ട സമയം—ഉത്തരവിറക്കി 15 ദിവസത്തിനകം.

ദർഘാസ് വിവരങ്ങൾ

ഏകദേശം 21 സെ.മീ. നീളവും 1.4 സെ. മീ. കനവുമുള്ള 20000 എണ്ണം ദിനസ്മരണകളുടെ വൈറോ ബൈന്റിംഗ് തിരുവനന്തപുരം ഗവ. സെൻട്രൽ പ്രസ്സിലോ വകുപ്പ് നിർദ്ദേശിക്കുന്ന ഗവ. പ്രസ്സുകളിലോ ചെയ്യേണ്ടതാണ്. വർക്ക് ഓർഡർ ലഭിച്ച് 15 ദിവസത്തിനുള്ളിൽ ജോലികൾ പൂർത്തിയാക്കേണ്ടതാണ്. ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫാറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്.

No. 38/2017-18.

12th October 2017.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the Wiro Binding of 20000 Nos. of Daily Remembrancer 2018 from eligible firms. For more details please see the Kerala Government e-procurement web Portal.

Cost of tender—` 1,000 + 18% GST 180
rounded to ` 200 = ` 1,200.

EMD @ 1% of estimate cost—` 5,000.

Last date and time of application—28-10-2017 @ 6 p. m.

Date and time of tender opening—
1-11-2017 @ 11 a. m.

Date of completion of work—Within 15 days from the date of receipt of work order.

Tender Details

The works include Wiro Binding of 20000 Daily Remembrancer 2018 of approximate size 21cm length & 1.4cm thickness. The work should be done at the Government Central Press, Thiruvananthapuram or any other Government Press in Kerala that the Department may decided and should be completed within 15 days from the date of receipt of the work order.